

## CENTRAL ADMINISTRATIVE TRIBUNAL CUTTACK BENCH, CUTTACK,

## ORDER SHEET

COURT NO.: 1 17/01/2019

O.A./260/290/2015 GANESWAR MOHANTA

ON MEMO -V/S-

SURVEY OF INDIA

ITEM NO:6

FOR APPLICANTS(S) Adv.: Mr.S.K.Ojha

FOR RESPONDENTS(S) Adv.: Mr.G.R.Verma

Notes of The Registry	Order of The Tribunal
	Heard learned counsels for the applicant and the respondents.
	Mr.S.K.Ojha, learned counsel for the applicant submitted that the applicant has expired and he does not want to press the OA.
	The OA is accordingly disposed of as not pressed. No order as to costs.
	( GOKUL CHANDRA PATI) MEMBER (A)
	I.Nath

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